

Date	Office Report	Orders
	<p>PT-135/97 in OA-1386/97 <u>21.7.1997</u></p> <p>Present : Shri H. K. Gangwani, counsel for the applicant.</p> <p>Shri O. P. Kshatriya, counsel for respondents 1 to 3.</p> <p>Shri Tara Chand Sharma with Shri Ajay Sharma, counsel for respondents 4 and 8.</p> <p>The learned counsel for the applicant wants to withdraw his application for permission to file the O.A. with the Registrar of the Principal Bench as also the application under Section 25 for transfer of the case for hearing at the Principal Bench. Permission is granted to withdraw. Accordingly, both the applications are rejected as withdrawn.</p> <p>As a necessary consequence, I direct that the O.A. be returned to the applicant or his counsel for presentation before proper Bench.</p> <p><i>Km</i></p> <p>(K. M. Agarwal) Chairman</p>	

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